

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1198

ANSWERED ON:02.08.2010

INDIA-CHINA TRADE

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) the details regarding import-export between India and China during the last three years;

(b) whether the export to China is coming under various restrictions from that country causing trade imbalance between the two countries; and

(c) if so, the details thereof alongwith the measures taken to protect the interest of the Indian industry and correct trade imbalance between the two countries?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details regarding import-export between India and China during the last three years is given below:-

Value in USD million  
Year   Export   Import

2007-08	10871.34	27146.41
2008-09	9353.5	32497.02
2009-10	11616.09	30790.06

(b)&(c) There are various factors which restrict export from India to China. China's macro economic policies, exchange rate policy and other specific non-tariff measures make exports to China uneconomic and cumbersome. During the eighth session of India-China Joint Group on Economic Relations, Trade, Science and Technology (JEG) held on 19th January,2010, the Commerce & Industry Minister raised the issue of growing trade deficit with his Chinese counterpart. As an outcome of 8th JEG, an MoU on Expansion of trade and Economic Cooperation was signed between India and China. The MoU recognizes that a balanced trade is conducive to long term, sustainable and harmonious development of economic cooperation between India and China. As per the MoU, the Chinese side shall strive to import as much of its requirement of value added goods from India as possible.